

(ख) जी, हां। मेसर्स जी० आई० आई० सी० ने गुजरात में स्पंज आयरन का एक कारखाना लगाने हेतु एक आवेदन दिया है। इस समय योजना आयोग तकनीकी-आर्थिक अध्ययन कर रहा है और इसके पूरा हो जाने पर निर्णय ले लिया जाएगा।

Setting up of Steel Depot in Tripura

1652. SHRI AJOY BISWAS : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether there is any proposal to set up a steel depot in Tripura ; and

(b) if so, when it will come up ?

THE MINISTER OF COMMERCE AND STEEL & MINES (SHRI PRANAB MUKHERJEE) : (a) & (b) : SAIL are at present examining a proposal of the Tripura State Government for a stock-yard in Dharamnagar. Its opening will depend on land with necessary infrastructural facilities being made available by the State Government.

Damage to Machinery in Durgapur Steel Plant

1653. SHRI NIREN GHOSH : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether he is aware that because of supply of the low quality of coking coal the machineries in Durgapur Steel Plant were getting damaged and the production capacity of blast furnances is also going down ; and

(b) if so, what steps Government have taken against the management who are responsible for damaging the national property ?

THE MINISTER OF COMMERCE AND STEEL & MINES (SHRI PRANAB MUKHERJEE) (a) & (b) : Government is aware that the poor quality of coking coal supplied to the Durgapur Steel Plant (DSP) is one of the contributory factors leading to the loss of production and poor performance of the blast furnaces. No damage to equipment has, however, been reported on this account.

Steps have been/are being taken to remedy the situation. It has been impressed upon the coal producing agencies to

control the ash control with a view to improving the quality of coking coal to the desired level. Efforts are also being made by D.S.P. to intensify washing of the raw coal at its captive washery to achieve higher ash drops than designed. Besides, coke cutting scheme has been undertaken to economise on the use of coke and to improve the blast furnace productivity.

तम्बाकू से प्राप्त होने वाला वार्षिक राजस्व

1654. श्री छोटू भाई गामित : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार द्वारा तम्बाकू से प्राप्त होने वाले वार्षिक राजस्व का सर्वेक्षण किया गया है ; और

(ग) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ?

वित्त मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोदिया) : (क) और (ख) अनिर्मित तम्बाकू को 1 मार्च 1979 से उत्पादन शुल्क से छूट मिली हुई है। वर्ष 1980-81 के लिए निर्मित तम्बाकू के विभिन्न उत्पादों से प्राप्त होने वाले राजस्व सम्बन्धी बजट-अनुमान नीचे दिये गये हैं :—

उत्पादन का नाम	राजस्व (कोरोड़ रुपयों में)
सिगार और चुरट	0.04
सिगरेट	639.96
बीड़ियां	113.42
धूम्रपान मिश्रण	1.29
खैनी तम्बाकू	20.79
नसवार	5.15
हुक्का तम्बाकू	0.46